Shri M. V. Krishnappa: State Governments are asked to submit their scheme to encourage the Palm Gur industry and all these schemes will be considered and then an estimated scheme will be sanctioned, out of which the Government of India meet 50 per cent. and the State Governments 50 per cent.

Shri Nanndas: May I know, Sir, the steps taken by the Government to publicise the nutritive value of palm gur in this country and in the importing countries also?

Shri M. V. Krishnappa: We have got a magazine called the "Tad Gur Khabar" and every month we write articles about paim gur in order to publicise its nutritive value.

Shri Thimmaiab: Do Government .give or will they give any financial aid to the States to develop the Palm Gur industry?

Shri M. V. Krishnappa: Yes, we have given. The figures are-

In 1949	•	Rs.	52,000
1949-50	***	Rs.	3,44,000
1950-51		Rs.	5,52,000
1951-52		Rs.4	1,43,000
1952-53	***	Rs.	5,30,000

These amounts were given to the various States for developing the Palm Gur industry.

Shri Nanadas: I wanted to know how the nutritive value of palm gur is publicised in the importing countries. We are exporting our palm gur to other countries and I want to know bow its nutritive value is publicised there.

Sbri M. V. Krishnappa: I think the Editor of the "Tad Gur Khabar", while inviting articles, will invite from outside countries also.

Mr. Speaker: Do we first of all export palm gur?

Shri M. V. Krishnappa: I have no information, Sir. 543 PSD.

POCRUITMENT OF CLERKS IN P. & T. DEPARTMENT

*418. Shrl Maniswamy: (a) Will the Minister of Communications be pleased to refer to the repty given to starred question No. 1198 and the supplementaries thereon asked on 10th September, 1953 and state whether Government have issued orders doing away with the recruitment examination for appointment as clerks in the P. & T. Department?

(b) If so, by what means selection to such appointments will be made in future?

The Deputy Minister of Communications (Shri Raj Bahadar): (a) Yes.

(b) Selection of candidates in each Circle will be made by a Board on the basis of marks obtained by the candidates in the Matriculation or its equivalent examination. Some weightage in marks will be given to candidates with higher qualifications.

Shri Muniswamy: May I know, Sir. when that circular was issued and whether it was issued to the State Governments?

Shri Raj Bahadar. The circular was not issued to the State Governments It was issued on the 20th September 1953 to the heads of the postal circles.

Shri Thiumaiak: May I know, Sir, whether the P. & T. Department has observed strictly the Home Ministry order in the matter of reservation of appointments for the Scheduled Castes and Tribes?

Shri Raj Bahadar. I am afraid, we have not been able to do so.

Shri Kelappan: May I know, Sir, if recruitment is made direct to the Upper Division?

Sbri Raj Bahadur: Yes. Sir. Upper Division posts are filled by direct recruisment also.

Shri Maniswamy: May I know, Sir. whether those people who are already acting as clerks will be retained as clerks or reverted to their old posts?

Shri Raj Bahadur: That is a separate question and for that rules exist.